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Government of India
Ministry of Finance
(Department of Revenue)

Notification No.14 / 2008-Customs (N.T.)

New Delhi, dated the 20th January, 2009.
30 Pausa, 1930 Saka.

S.O. (E). - In exercise of the powers conferred by sub-section (1) of section 4 and sub-section (1) of section 5 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs hereby appoints the Commissioner of Central Excise and Customs, Surat - I, Surat to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on:-

- (i) the Commissioner of Customs (Export), Jawaharlal Nehru Custom House, Nhava Sheva, Raigad, Maharashtra;
- (ii) the Commissioner of Customs (Mulund CFS and General), New Custom House, Ballard Estate, Mumbai;
- (iii) the Commissioner of Customs (Export Promotion), New Custom House, Ballard Estate, Mumbai;
- (iv) the Meritme Commissioner, Central Excise (Refund), Raigad, Kendriya Utpad Shulk Bhavan, Plot No-1, Sector-17, Khandeshwar, New Panve, Navi Mumbai - 410 206;
- (v) the Meritme Commissioner, Central Excise (Refund), Mehar Building, Dady Seth Lane, Chowpatty, Mumbai - 400 007;
- (vi) the Commissioner of Customs (Port Export), Custom House, 60, Rajaji Salai, Chennai - 600 001;
- (vii) the Commissioner of Customs (Export), (Air Port and Air Cargo), Air Port and Air Cargo Complex, Meenabakkam, Chennai - 600 027;
- (viii) the Commissioner of Customs, Custom House, Kandla;
- (ix) the Commissioner of Customs, Custom House, Near All India Radio, navrangpura, Ahmedabad - 380 009;
- (x) the Commissioner of Central Excise and Customs, Viushakapattanam-II Commissionerate, New Central Excise Building, Port Area, Vishakapattanam - 530 035 (Andhra Pradesh);
- (xi) the Commissioner of Customs, Custom House, Cochin - 682 009;
- (xii) the Additional Commissioner of Customs, New Custom House, Panambur, Mangalore - 575 010;
- (xiii) the Joint Commissioner of Customs (Port), 15/1, Strand Road, Custom House, Kolkata - 700 001;
- (xiv) the Joint Commissioner of Customs (Export), (Air Cargo Import), Air Cargo Complex, Sahar, Andheri (East), Mumbai - 400 099;
- (xv) the Joint Commissioner of Customs (Mulund CFS & General), New Custom House, Ballard Estate, Mumbai - 400 038 and
- (xvi) the Assistant/Deputy Commissioner of Customs (Export), (Air Cargo Import), Air Cargo Complex, Sahar, Andheri (East), Mumbai - 400 099,

for the purpose of adjudicating the matters relating to Show Cause Notice pertaining to M/s Ayush Exports, 4306-4307, C Wing, Raghukul Market, Kamela Darwaja, Ring Road, Surat and M/s Astha Exim, 4306-4307, C Wing, Raghukul Market, Kamela Darwaja, Ring Road, Surat and others issued vide, F.No. DRI/SRU/INV-03/2007, dated the 4th November, 2008, by the Additional Director General, Directorate of Revenue Intelligence, Zonal Unit, Ahmedabad.

[F.No. 437/69/2008-Cus.IV]

(M.M.Parthiban)

Director (Customs) to the Government of India